

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.118 of 2010 & IA Nos. 242/10 & 170/11

**&
Appeal No. 13 of 2011**

Dated :5thSeptember, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Magnum Power Corporation Limited

Versus

... Appellant (s)

H.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Ms. Radhika Arora

Counsel for the Respondent (s) : Ms. Ruchi Gour Narula
Ms. Sweta Mishra for R.2 to 5
Mr.U.K. Agarwal (Rep.)

ORDER

Written Submissions have been filed by the parties.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ks